

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 135/TT/2012**

Subject : Approval under Sections 61, 62, 86 (1)(a) of the Electricity Act, 2003 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 for approval of Annual Fixed Cost and determination of tariff for the licensed transmission business for the financial years 2011-12, 2012-13 and 2013-14.

Date of Hearing : 20.10.2014

Coram : Shri Gireesh B.Pradhan, Chairperson  
Shri Deena Dayalan, Member  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member

Petitioner : Jindal Power Limited

Respondents : Jindal Steel and Power Limited and 32 others

Parties present : None

**Record of Proceedings**

The Commission observed that none of the parties were present despite notice. The Commission directed to list the matter on 13.11.2014, as a last opportunity. The Commission further directed the respondents to file their reply with copy to the petitioner and the petitioner to file its rejoinder, if any, before 13.11.2014.

By order of the Commission

sd/-  
(T. Rout)  
Chief Legal